

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/ (IB)/2017
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. Kenthik Seshadri
Elizabeth Seshadri

Counsel for Petitioner



2. C. Louis Franco

Counsel for Respondents




ORDER

PAM Counsel for the Petitioner present. Counsel for the respondent also present and filed counter. We have heard both the parties in part. It has been pointed out that as per para 10 of the compromise, the Petitioner has filed an Application for revival of the Petition CA 32/2010. Therefore, the Registry is directed to put up this Application along with CA-32/2010 for the purpose of further arguments. Put up on 21.8.2017 at 10.30.A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
Member (Technical)

PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)